Warehousing for Everyone

NO. CWC/CO/PN/2022-23
PRESS NOTICE

CWC invites on-line tenders from the contractors for the following works:

Sr. No.	Name of Work	Estimated Cost (Rs. Lakh)	Last date of on-line submission
1.	Design, Engineering & Architectural Consultancy Services for Construction of Multistorey Warehouse at CW, Okhla-I & II (E NIT_CO/Engg -19/22-23)	-----	02.09.2022

Detailed Tender Notice along with Conditions of Contract and Notice Inviting E-Tender may be seen and downloaded from the CWC's website **www.cewacor.nic.in** or e-tender website **www.cwceprocure.com** or CPP Portal **http://eprocure.gov.in/epublish/app.** Further Corrigendum/Addendum to this Tender, if any, will be published on above websites only Press advertisement in Newspapers shall not be issued for the same.

CHIEF ENGINEER

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF WAAMAN PRODUCTS PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	**WAAMAN PRODUCTS PRIVATE LIMITED**
2.	Date of incorporation of corporate debtor	15/07/2011
3.	Authority under which corporate debtor is incorporated / registered	**Registrar of Companies, Delhi**
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52100DL2011PTC222415
5.	Address of the registered office and principal office (if any) of corporate debtor	A-5,FIRST FLOOR ,TIMBER MARKET, MADHU VIHAR, PATPARGANJ, DELHI, EAST DELHI-110092
6.	Insolvency commencement date in respect of corporate debtor	17/08/2022
7.	Estimated date of closure of insolvency resolution process	13/02/2023, i.e., 180 days from Insolvency Commencement Date
8.	Name and registration number of the insolvency professional acting as interim resolution professional	RAMKRIPAL SHARMA IBBI/IPA-002/IP-N01126/2021-2022/13669
9.	Address and e-mail of the interim resolution professional, as registered with the Board	DDA SFS FLAT-133, SECTOR-6, POCKET-1, DWARKA NEW DELHI-110075 **iprksharma@gmail.com**
10.	Address and e-mail to be used for correspondence with the interim resolution professional	DDA SFS FLAT-133, SECTOR-6, POCKET-1, DWARKA NEW DELHI-110075 **iprksharma@gmail.com**
11.	Last date for submission of claims	31/08/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	No Class of Creditors could be ascertained at this stage.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	No Class of Creditors could be ascertained at this stage accordingly no Authorized Representative is proposed.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link- https://ibbi.gov.in/home/downloads NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s WAAMAN PRODUCTS PRIVATE LIMITED on 17/08/2022

The creditors of M/s WAAMAN PRODUCTS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 31/08/2022 to the interim resolution professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

The submission of proof of claims should be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The proof of claims is to be submitted by way of following specified forms:

Form B for claims by Operational Creditors except Workmen and Employees;
Form C for claims by Financial Creditors;
Form D for claims by workmen and Employees;
Form E for claims by Authorized Representatives of Workmen and Employees
Form F for claims by Creditors other than Financial Creditors and Operational Creditors.

Sd/-
Ramkripal Sharma
Interim Resolution Professional
IBBI/IPA-002/IP-N01126/2021-2022/13669

Date: 18.08.2022
Place: New Delhi

3rd & 4th floor, Sta

"APPENDIX-IV

SALE OF
RECONSTR
2002 re

The Authorized Offi
of the SARFAESI A
of the charged prop
BASIS" and "WH
Borrowers, Guaran

Da

Interested bid
onl
This may take s

Date/time of E-

Sr. No.	Nam Borr Gua
1	**M/s Aneesh Jew Shri Surender Gu Gupta** R/o S-203, New Delhi **Smt. Preeti Gup Gupta** R/o S-203, GF, Gre **Guarantor:** Shri L Sh. Chhana Mal, Sh. Laxmi Narayan

Account/ Wallet in w
auctionhome/ibapi/in
M/s. MSTC Ltd on its e-
MSTC HELPDESK No

TERMS AND CONDI

1. E-Auction is being h through the Bank's ap
2. To the best of know independent inquiries Auction advertisemen existing and future en
3. The Earnest Mone refunded. The Earnes by the Authorized Offi the whole money alrea
4. For detailed **https://www.mstcec**

Date : 18-08-202

SBI **STA**
1st Floor, 23, Naj

"APPENDI

जनसत्ता

प्रपत्र ए

19/08/22

सार्वजनिक उद्घोषणा

[भारत दिवाला तथा दिवालिया मंडल (कॉर्पोरेट व्यक्तियों के लिए दिवाला प्रस्ताव प्रक्रिया) विनियमन, 2016 के विनियमन 6 के अंतर्गत]

वामन प्रॉडक्ट्स प्राइवेट लिमिटेड के क्रेडीटरों के ध्यानार्थ

संबंधित विवरण		
1.	कॉर्पोरेट ऋणधारक का नाम	वामन प्रॉडक्ट्स प्राइवेट लिमिटेड
2.	कॉर्पोरेट ऋणधारक के निगमन की तिथि	15.07.2011
3.	वह प्राधिकरण जिसके अंतर्गत कॉर्पोरेट ऋणधारक निगमित/पंजीकृत है	कंपनी रजिस्ट्रार – दिल्ली
4.	कॉर्पोरेट पहचान संख्या/कॉर्पोरेट ऋणधारक का लिमिटेड लाएबिलिटी पहचान संख्या	U52100DL2011PTC222415
5.	कॉर्पोरेट ऋणधारक के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई हो) का पता	ए-5, प्रथम तल, टिम्बर मार्केट, मधु विहार, पटपड़गंज, दिल्ली, पूर्वी दिल्ली-110092
6.	कॉर्पोरेट ऋणधारक के संदर्भ में दिवाला आरंभ होने की तिथि	17/08/2022
7.	दिवाला प्रस्ताव प्रक्रिया के समापन की अनुमानित तिथि	13/02/2023 अर्थात् दिवाला शुरू होने की तिथि से 180 दिन
8.	अंतरिम प्रस्ताव प्रॉफेशनल का नाम, पंजीकरण संख्या, जो अंतरिम प्रस्ताव प्रॉफेशनल के रूप में कार्यरत है	रामकृपाल शर्मा IBBI/IPA-002/IP-N01126/2021-2022/13669
9.	बोर्ड में यथा पंजीकृत अंतरिम प्रस्ताव प्रॉफेशनल का पता एवं ईमेलः	डीडीए एसएफएस फ्लैट-133, सेक्टर-6, पॉकेट-1, द्वारका नई दिल्ली-110075, iprksharma@gmail.com
10	अंतरिम प्रस्ताव प्रॉफेशनल के साथ पत्राचार के लिये प्रयुक्त होने वाला पता तथा ईमेल	डीडीए एसएफएस फ्लैट-133, सेक्टर-6, पॉकेट-1, द्वारका नई दिल्ली-110075, iprksharma@gmail.com
11	दावे जमा करने की अंतिम तिथि	31.08.2022
12	क्रेडीटर का वर्ग यदि कोई हो, धारा 21 की उप धारा (6ए) के उपबंध (बी) के अंतर्गत, अंतरिम प्रस्ताव प्रॉफेशनल द्वारा सुनिश्चित किया गया	इस चरण में क्रेडीटर के किसी वर्ग को सुनिश्चित नहीं किया जा सका
13	किसी वर्ग में क्रेडीटर्स के प्राधिकृत प्रतिनिधि के रूप में कार्य करने के लिये पहचान किये गये इन्सॉल्वेन्सी प्रॉफेशनल का नाम (प्रत्येक वर्ग से तीन नाम)	इस चरण में क्रेडीटर के किसी वर्ग को सुनिश्चित नहीं किया जा सका एवं तदनुसार किसी अधिकृत प्रतिनिधि का प्रस्ताव नहीं है।
14	क) संबंधित प्रपत्र तथा ख) प्राधिकृत प्रतिनिधियों का विवरण उपलब्ध है	वेबलिंक https://ibbi.gov.in/home/downloads एनए

एतद्द्वारा सूचित किया जाता है कि राष्ट्रीय कम्पनी विधि अधिकरण ने 17.08.2022 को **मै. वामन प्रॉडक्ट्स प्राइवेट लिमिटेड** के संदर्भ में कॉर्पोरेट इन्सॉल्वेन्सी प्रस्ताव शुरू करने का आदेश दिया है। **मै. वामन प्रॉडक्ट्स प्राइवेट लिमिटेड** के क्रेडीटरों को निर्देश दिया जाता है कि मद सं. 10 में वर्णित पते पर अंतरिम प्रस्ताव प्रॉफिशनल के पास 31.08.2022 को या उससे पूर्व प्रमाण के साथ अपने दावे जमा करें।

फाइनांसियल क्रेडीटर्स केवल इलेक्ट्रानिक पद्धति से ही प्रमाण के साथ अपने दावे जमा कर सकते हैं। अन्य सभी क्रेडीटर्स व्यक्तिगत, डाक द्वारा अथवा इलेक्ट्रॉनिक माध्यमों से प्रमाण के साथ अपने दावे जमा कर सकते हैं।

दावे का गलत अथवा भ्रामक प्रमाण जमा करने पर दंडित किया जाता सकता है।

दावे का प्रमाण भारत दिवाला तथा दिवालिया मंडल (कार्पोरेट व्यक्तियों के लिये दिवाला प्रस्ताव प्रक्रिया) विनियमन, 2016 के चैप्टर IV के अनुसार जमा किया जायेगा। दावे का प्रमाण निम्न विनिर्दिष्ट प्रपत्रों में जमा किये जा सकते हैं।

प्रपत्र बीः कर्मियों तथा कर्मचारियों को छोड़कर ऑपरेशनल क्रेडीटर्स द्वारा दावे के लिये

प्रपत्र सीः वित्तीय क्रेडीटरों द्वारा दावे के लिये

प्रपत्र डीः कर्मियों तथा कर्मचारियों द्वारा दावे के लिये

प्रपत्र ईः कर्मियों तथा कर्मचारियों के किसी प्राधिकृत प्रतिनिधियों द्वारा जमा किये गये दावे के लिये

प्रपत्र एफः वित्तीय क्रेडीटरों तथा ऑपरेशनल क्रेडीटरों के अतिरिक्त क्रेडीटरों द्वारा दावे के लिये

हस्ता./-
रामकृपाल शर्मा
अंतरिम प्रस्ताव प्रॉफेश्नल
पंजी संख्याः IBBI/IPA-002/IP-N01126/2021-2022/13669

तिथिः 18.08.2022
स्थानः नई दिल्ली